



Income Tax Appellate Tribunal
3rd and 4th Floor, Pratishtha Bhavan,
Old CGO Building, Maharshi Karve Marg,
New Marine Lines, Churchgate,
Mumbai – 400020.



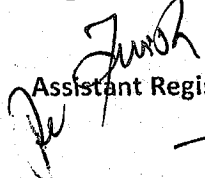
Date: - 24th October, 2025

NOTICE

Links of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing from 27.10.2025 to 21.11.2025-Reg.

Court Room Nos.	Meeting Link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)	PWD
Court Room No. 01	https://itatmumbai.my.webex.com/meet/crlink1	26443042970	2025
Court Room No. 02	https://itatmumbai.my.webex.com/meet/crlink2	26403070356	2025
Court Room No. 03	https://itatmumbai.my.webex.com/meet/crlink3	26420372186	2025
Court Room No. 04	https://itatmumbai.my.webex.com/meet/crlink4	26437342438	2025
Court Room No. 05	https://itatmumbai.my.webex.com/meet/crlink5	26403335893	2025
Court Room No. 06	https://itatmumbai.my.webex.com/meet/crlink6	26436339247	2025
Court Room No. 07	https://itatmumbai.my.webex.com/meet/crlink7	26402617145	2025
Court Room No. 08	https://itatmumbai.my.webex.com/meet/crlink8	26426321450	2025
Court Room No. 09	https://itatmumbai.my.webex.com/meet/crlink9	26439092707	2025
Court Room No. 11	https://itatmumbai.my.webex.com/meet/crlink11	26443674926	2025
Court Room No. 13	https://itatmumbai.my.webex.com/meet/crlink13	26423753947	2025

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Links.
2. Links will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing through Virtual Mode.


Assistant Registrar
